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Title: Regarding taking up item Nos. 7, 8 and 9 together regarding President's Rule and Reservation in Jammu and Kashmir.

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I appeal to the House through you that Item nos. 7, 8 and 9 may be taken together and at the end, we may consider passing them separately.

माननीय अध्यक्ष: अगर सभा की सहमति है, तो आइटम नंबर 7,8,9 चर्चा के लिए एक साथ लिए जाते हैं ।

...(व्यवधान)

SHRI MANISH TEWARI (ANANDPUR SAHIB): Mr. Speaker, Sir, item nos. 8 and 9 are in separate brackets. No. 8 deals with the extension of President's Rule in Jammu and Kashmir and item no. 9 deals with the reservation in Jammu and Kashmir...(Interruptions). These are two separate issues. They should not be taken up together. Let the item relating to President's Rule be taken up first and then the Bill should be taken up subsequently.

गृह मंत्री (श्री अमित शाह): अध्यक्ष महोदय, मैं इतना ही निवेदन करना चाहता हूँ कि चर्चा एक साथ होगी । मत-विभाजन अगर आप चाहते हैं तो अलग-अलग ही होने वाला है । अगर विपक्ष के व्यू दोनों बिलों पर अलग हैं तो मत-विभाजन के वक्त आप उसको व्यक्त कर सकते हैं । सवाल इतना ही है कि समय का बचाव करना । अगर इसमें भी इनको घोर आपत्ति है तो मुझे दोनों पर अलग-अलग

चर्चा करने में कोई दिक्कत नहीं है । दोनों बार उनको ही सुनना पड़ेगा, यह पहले समझ लें । अच्छा है, एक बार सुन लें ।

SHRI MANISH TEWARI : Speaker, Sir, the question is not of debate. ...(*Interruptions*) The question is of procedure and process. ... (*Interruptions*) The extension of President's Rule is one category and reservation issue is another category altogether. ...(*Interruptions*)

माननीय अध्यक्ष : माननीय सदस्य, इस तरह की प्रथा रही है कि सबको एक साथ ले सकते हैं ।
